## BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

CA (CAA) No.416/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name	of the Company	Original Promoters Pvt.L	_td. & Ors.	
Under Section		230-232		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1	PATITA P.	ABAN BISHWAL, A	10 Solda	A

ORDER

Vellin

Ld. Counsel for the petitioners is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)